

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12/1/17

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : TP 18/13
PETITION NUMBER : TP 45/16
NAME OF THE PETITIONER(S) : Tourism Fin. Corp & India Ltd.
& another.
NAME OF THE RESPONDENT(S) : Hotel Parag Pvt Ltd. & 4 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
5.	Srinivasamurthy, H. 9972831831	Respondent No.5	
	Murali for J. Sagar Associates 99020 85011	Respondent for 1 to 4	
6.	SHASHI KEERTHI S.V	Petitioners	 9886666026

ORDER

Counsel for the petitioner is present. Shri T.P. Muttanna,
Advocate filed Vakalat for R-5.

For counter of R-5, if any, posted to 06.02.2017.


Member (J)


Member (T)